

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	MA(IBC)/14/KOB/2022 IN IA(IBC)/13/KOB/2021 in TIBA/11/KOB/2019
SECTION	60(5) IBC
NAME OF PARTIES	BIJOY PRABHAKARAN PULIPRA (MONITORING AGENT IN THE MATTER OF PVS MEMORIAL HOSPITAL PVT LTD) V/S SPECIAL OFFICER (REVENUE) & ANOTHER
PETITIONERS ADVOCATE/ PROFESSIONAL	BIJOY PRABHAKARAN PULIPRA
RESPONDENTS ADVOCATE/ PROFESSIONAL	KEERTHIVAS GIRI (R1)

Office
Notes

Video Conference

22nd Sept 2022

ORDER

Learned counsel Shri Bijoy P. Pulipra appears on behalf of the applicant. R1 is represented by learned counsel Mr. Keethivas Giri. Reply affidavit has been filed today. Pleadings are complete.

List the matter on 30.09.2022 for hearing.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**